

PATNA HIGH COURT

NOTICE

Result of the Preliminary Test held on 31.03.2019 (Sunday) under the District Judge (Entry Level), Direct from Bar Exam-2019.

The Preliminary Test was held on 31.03.2019 at various centres situated at Patna in which 2567 candidates, out of 3673 candidates to whom admit cards were issued, had appeared.

The OMR sheets of 39 candidates, whose roll numbers are being uploaded on the website of the Court, have not been evaluated because of wrong entry of roll numbers by them in their respective OMR sheets, thereby disqualifying these candidates.

Following candidates (Roll Number wise) have been shortlisted for the Main (Written) Examination-

| | | | | | | | | | |
|-------|-------|-------|-------|-------|-------|-------|-------|-------|-------|
| 10062 | 10104 | 10124 | 10135 | 10152 | 10155 | 10159 | 10165 | 10175 | 10177 |
| 10179 | 10226 | 10257 | 10297 | 10304 | 10377 | 10381 | 10390 | 10404 | 10458 |
| 10461 | 10528 | 10560 | 10565 | 10572 | 10615 | 10633 | 10644 | 10648 | 10657 |
| 10692 | 10700 | 10734 | 10754 | 10778 | 10806 | 10813 | 10830 | 10881 | 10899 |
| 10922 | 10977 | 10983 | 10986 | 11005 | 11029 | 11062 | 11102 | 11131 | 11147 |
| 11160 | 11177 | 11261 | 11302 | 11328 | 11401 | 11441 | 11468 | 11494 | 11496 |
| 11553 | 11577 | 11586 | 11622 | 11649 | 11688 | 11710 | 11758 | 11761 | 11762 |
| 11769 | 11880 | 11895 | 11899 | 11945 | 11964 | 11996 | 12047 | 12094 | 12098 |
| 12129 | 12134 | 12169 | 12249 | 12254 | 12308 | 12312 | 12485 | 12516 | 12550 |
| 12662 | 12691 | 12699 | 12763 | 12773 | 12777 | 12797 | 12798 | 12808 | 12837 |
| 12841 | 12886 | 12904 | 12917 | 12957 | 12974 | 13007 | 13016 | 13054 | 13066 |
| 13086 | 13164 | 13188 | 13202 | 13208 | 13222 | 13227 | 13240 | 13253 | 13279 |
| 13306 | 13309 | 13331 | 13346 | 13359 | 13374 | 13393 | 13419 | 13429 | 13434 |
| 13444 | 13457 | 13472 | 13514 | 13568 | 13576 | 13585 | 13609 | 13621 | 13654 |

Note : 1. The aforesaid result has been prepared on the basis of provisions as contained in Advertisement no. BSJS/1/2019, The Bihar Superior Judicial Service Rules, 1951, letter number 588 dated 17.01.2017 issued by the General Administration Department, Govt. of Bihar to the Patna High Court and other authorities and also communication made to the Court by the State

Government vide memo no. 12033 dated 18.09.2017 regarding roster formula applicable in respect of reserved Category candidates.

2. In view of clause 8 of the Appendix- 'C' to The Bihar Superior Judicial Service Rules, 1951, the Hon'ble Court has been pleased to prescribe 45% as minimum qualifying marks for Unreserved Category candidates and 40% for all the reserved Category candidates, including women candidates.

3. Amongst 140 candidates shortlisted for the Main (Written) Examination, there are 86 candidates in UR Category against 8 vacancies; 30 candidates in EBC Category against 3 vacancies; 21 Candidates in BC Category against 2 vacancies; and 3 candidates in SC Category against 3 vacancies. The required number of SC, EBC (Female) and BC (Female) candidates could not obtain the minimum qualifying marks of 40%, i.e. 120 marks, therefore, the number of the shortlisted candidates remained less than their requisite proportionate number.

4. Cut-off marks Category wise are as follows –

| Category | Cut-off Marks |
|---------------------|---------------|
| Unreserved | 190 |
| Unreserved (Female) | 153 |
| SC | |
| SC (Female) | |
| EBC | 127 |
| EBC (Female) | |
| BC | 158 |
| BC (Female) | |


5. Marks obtained by candidates in the said examination are being uploaded on the website of the court.

6. The date for the Main (Written) Examination is 12.05.2019.

7. Candidatures of aforesaid shortlisted candidates are provisional. The High Court is free to decide about their eligibility at any stage upon proper verification.

Dated : 19.04.2019

By order of the Court


Registrar General